

श्री कंबर लाल गुप्त : बहुत फायदा है ।

श्री रवि राय : प्राप हमारे कस्टोडियन हैं ।

अध्यक्ष महोदय : मैं सीरियसली सोच रहा हूँ कि मेरे यहाँ बैठने का क्या फायदा है । यहाँ अपने दोस्तों से भी झगड़ा होता है । किसी को कुछ कहना होता है तो कह देता है और उस को तसल्ली होती है कि चलो पार्लियामेंट्री सिस्टम की सेवा हो रही है । यह जो पार्लियामेंट्री सिस्टम की सेवा वह कर रहे हैं वह उन को काबिल फख्र मानूँ होता है । लेकिन मुझे बड़ा अफसोस होता है जब मैं देखता हूँ कि म. ननीय सदस्य इस तरह से करते हैं । ऐसी बात नहीं करनी चाहिये जिससे दूसरों का दिल दुखी हो । इसके बगैर भी काम चल सकता है । इतने नजदीक लोग बैठते हैं फिर भी आपस में एक दूसरे को ऐसी बातें कहते हैं । यह बहुत बुरी बात है । इस तरह से कभी पार्लियामेंट्री डिमा-क्रेंसी नहीं चल सकेगी । मैं कुछ दिनों से बड़ी गम्भीरता से विचार कर रहा हूँ कि हम इसको चला सकेंगे या नहीं, लेकिन सिवा परमात्मा से प्रार्थना करने के और कोई चारा नहीं है ।

12.48 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT OF REGISTRAR  
OF NEWSPAPERS, 1968

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING, AND IN THE DE-  
PARTMENT OF COMMUNICATIONS  
(SHRI I. K. GUJRAL) : On Behalf  
of Shri Satya Narayan Sinha, I beg  
to lay on the Table a copy of the  
Annual Report (Part II) of the Registrar of  
Newspapers for India on Press in India for  
the year 1968. [Placed in Library. See  
No. LT-2599/70]

#### DISPLACED PERSONS (COMPENSATION AND REHABILITATION) AMENDMENT RULES

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR. EMPLOY-  
MENT AND REHABILITATION (SHRI  
S. C. JAMIR) : On behalf of Shri  
Bhagwat Singh Azad, I beg to lay  
on the Table a copy of the Displaced  
Persons (Compensation and Rehabil-  
itation) Amendment Rules, 1969, pub-  
lished in Notification No. G. S. R. 11 in  
Gazette of India dated the 3rd January, 1970  
under sub-section (3) of section 40 of the  
Displaced Persons (Compensation and Re-  
habilitation) Act, 1954. [Placed in  
Library. See No. LT-2600/70]

#### PAPERS UNDER WAREHOUSING CORPORATIONS ACT, ETC.

THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND  
CO-OPERATION (SHRI ANNASAHIB  
SHINDE) : I beg to lay on the Table :

(1) A copy of the Central Warehousing  
Corporation (Amendment) Rules, 1969  
(Hindi version) published in Notification  
No. G.S.R. 2241 in Gazette of India  
date the 17th January, 1970, under sub-  
section (3) of section 41 of Warehousing  
Corporations Act, 1962.

(2) A copy of Notification No. G S.R.  
2772 (Hindi and English versions) pub-  
lished in Gazette of India dated the 20th  
December, 1969 making certain amend-  
ment to Notification No. G S.R. 1835  
dated the 29th July, 1969, under sub-  
section (6) of section 3 of the Essential  
Commodities Act, 1955. [Placed in  
Library. See No. LT-2601/70]

(3) A copy of the Annual Report of  
the Maharashtra Agro-Industries Deve-  
lopment Corporation Limited, Bombay  
for the year 1968-69 along with the  
Audit Accounts and the comments for  
the Comptroller and Auditor General  
thereon, under sub-section (1) of section  
619A of the Companies Act, 1956,  
[Placed in Library. See No. LT-2602/  
70,]